



**OFFICE OF THE DEPUTY COMMISSIONER OF CUSTOMS
EXPORT PROMOTION DIVISION**

**5th Floor, Jade Archade, H.No.1-7-284-293, Plot No 505-508, M.G.Road,
Paradise Circle, Secundrabad-500003**

Phone: 040-29880762

mail: cgst.epchycus@gov.in

Dt.23.01.2019

C.No. S/01/408/2018 - Cus EPD PF Divyashakti

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi - 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi - 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi - 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai - 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub.: Legal verification of AEO T1 application under AEO program regarding.

M/s. DIVYASHAKTI GRANITES LTD, FACTORY : Survey No. 432/1 & 447, Narsapur Village, Medak Dt -502313, TELANGANA,INDIA, Importer/Exporter, have applied for AEO T 1 status in terms of CBEC Circular No. 33/2016-Cus. dated. 22.07.2016 (available on CBEC website).

A list of units of **M/s. DIVYASHAKTI GRANITES LTD** and its Board of Directors/Partners/Company Secretary is enclosed as annexure - A.

It is requested that details as mentioned in below points against the entity/applicant/Proprietor person may be sent to this office on this office e-mail id: cgst.epchycus@gov.in **within 14 days from date of issue/upload** of this letter on CBEC website, which can be seen by following the path-www.cbec.gov.in->Departmental Officers->Systems.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

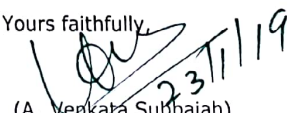
The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" T-1 status to the above applicants.

Encl: Annexure- A.

Yours faithfully,


(A. Venkata Subbaiah)
Deputy Commissioner (CRM)
Export Promotion Division
Hyderabad.

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi - 110 001.
2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.

ANNEXURE

List of Directors:

Sl. No.	Name of the Director & Designation	Address	PAN No.
1	Nallapati Hara Prasad Managing Director	B-4, Pent House-2, Divyashakti Apartments, 7-1-58, Ameerpet, Hyderabad - 500 016	ABKPN6436E
2	T.V. Chowdary Director	Flat No. 60804, IFFG, 13 th Phase, KPHB, Hyderabad-500 085	ABMPT8071H
3	T.H. Sastry Director	H.No. 147, Raghavendra Nagar Colony, Annapurna Nagar Extension, Uppa, Hyderabad	ACCPT5002B
4	Tummala Rmeshchandra Bose Director	Flat No. 101, Vamsirishi Residency, H. No. 6-3-865/B, Greenlands 'X' Roads, Ameerpet, Hyderabad - 500 004	AASPT2849J
5	Sunkara Srinivas Director	Villa No. 222, Indu Fortune Fields, 13 th Phase, KPHB Colony, Hyderabad-500 072	AMFPS4449C
6	Anne Anuradha Director	B-2, Pent House, Divyashakti Apartments, 7-1-58, Ameerpet, Hyderabad - 500 016	ADGPA3134N

Auditors of the Company Details:

Sl. No.	Name of the Company	Auditor Name & Address	Firm Reg. No.
1	M/s Suryanarayana & Suresh Chartered Accountants	V.Nagendra Rao Partner #8-2-601/B, Flat No. C2, Road No. 10, Millenium House, Banjara Hills, Hyderabad - 500034	006631S

List of Head Office & Factory Address:

1	Registered Office	Flat Nos. 301-304, 3 rd Floor, Divyashakti Complex, 7-1-58, Ameerpet, Hyderabad-500 016
2	Factory Address	Survey No. 432/1 & 447, Narsapur Village, Medak District- 502 313 Telangana